

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-501
IB-355/ND/2021
IA/4964/2022

IN THE MATTER OF:

Vintage Footwear Pvt. Ltd.

....Applicant

Vs.

I World Business Solutions Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 16.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Abhishek Anand, Karan Kohli and Rajiv Malik

For the Respondent : Ms. Akshaya Ganpath, Advocate, Adv Ashutosh Gupta
for COC

ORDER

IA/4964/2022:-

We have heard Counsels for both the parties. This IA along with main petition will be heard together. Therefore, post this matter on **08.12.2022**.

-sd-

**(RAHUL BHATNAGAR)
MEMBER (T)**

-sd-

**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**